

CENTRAL INFORMATION COMMISSION
Club Building (Near Post Office)
Old JNU Campus, New Delhi - 110067
Tel: +91-11-26161796

Decision No. CIC/SG/C/2010/000050/7160
Complaint No. CIC/SG/C/2010/000050

Complainant : Mr. Anil Kumar
94/1, Main Road,
Sanjay Nagar, Mahendra Park
Delhi-110033

Respondent : Public Information Officer/AC
O/o the Assistant Commissioner
Municipal Corporation of Delhi
Civil Lines Zone, 16, Rajpur Road
Delhi-110054

Facts arising from the Complaint:

Mr. Anil Kumar had filed a RTI application with the PIO, MCD, Civil Lines Zone on 21/01/2009 asking for certain information. However on not having received the information within the mandated time, the Complainant filed a complaint under Section 18 of the RTI Act with the Commission. On this basis, the Commission issued a notice to the PIO, O/o the Assistant Commissioner, MCD, Civil Lines Zone on 14/01/2010 with a direction to provide the information to the Complainant and further sought an explanation for not furnishing the information within the mandated time.

The Commission received a letter dated 05/02/2010 from the PIO/AC ,MCD, Civil Lines Zone wherein it has been stated that information has been provided to the Complainant vide letter(s) dated 20/11/2009 and 04/02/2010, copies of which were enclosed.

Decision:

The Complaint is disposed off.

Notice of this decision be given free of cost to the parties.

Shailesh Gandhi
Information Commissioner
15/03/2010

Encl: Copy of PIO's reply dated 20/11/2009

